

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Contempt (Civil) Case No.477 of 2021

CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner : Mr. Niranjana Kumar, Advocate
For the O.P. No.1 : Mr. K.K. Singh, S.C. VI
For the O.P. No.2 : Mr. Shivam Singh, Advocate

04/03.09.2021 The present contempt case is taken up today through Video conferencing.

Mr. Shivam Singh, learned A.C. to Dr. Ashok Kumar Singh, appearing on behalf of the Opposite Party No.2, prays for three weeks' time to file show-cause affidavit.

In view of the said prayer, put up this case under the appropriate heading after three weeks.

In the meantime, learned counsel for the petitioner shall remove the remaining defects, as pointed out by the office.

(Rajesh Shankar, J.)

Rohit